

## Annexure-4

Name of the Corporate Debtor Raine Industries and Engineering Pvt. Ltd

Date of commencement of CIRP

06.11.2024

List of Creditors as on 04-06-2025

**List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)**

**Amount in Rs.**

S.No	Name of Creditor	Details of Claim Received		Details of Claim admitted										Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC	Amount of Contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of Claim under verification	
1	Kotak Mahindra Bank Limited	27.11.2024	22,58,237	22,58,237	Financial	As per Claim Form	As per Claim Form	No	0.77	-	-	-	-	Claim amount includes an award of Rs.1152162
			<b>22,58,237</b>	<b>22,58,237</b>										-

*(Signature)*  
 KALVAKOLANU MURALI KRISHNA PRASAD  
 RESOLUTION PROFESSIONAL,  
 Raine Industries and Engineering Pvt. Ltd  
 Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

